GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

STARRED QUESTION NO:399
ANSWERED ON:30.08.2011
RURAL SPORTS PROGRAMMES
Ananth Kumar Shri ;Singh Shri Jagada Nand

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of activities undertaken under the rural sports programme during the last three years and the current year, State-wise;
- (b) whether the funds released to the States under the programme are adequate;
- (c) if so, the details thereof alongwith the monitoring mechanism set up for proper utilization of the fund;
- (d) whether the Government provides funds for broadbasing games and sports to promote rural sports in the country; and
- (e) if so, the details thereof alongwith the utilization of the said funds during each of the last three years and the current year, Statewise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

(a) to (e): A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO.399 FOR 30.08.2011 REGARDING RURAL SPORTS PROGRAMME BY SHRI ANANTH KUMAR AND SHRI JAGADANAND SINGH, HON'BLE MEMBERS OF PARLIAMENT

(a) The 'Panchayat Yuva Krida Aur Khel Abhiyan' (PYKKA) Scheme is being implemented through the State Governments/UTs. Playfields are developed in village panchayats and block panchayats with one-time grant of Rs. 1 lakh and Rs. five lakh, respectively. In addition to the above, Rs.22,000/- and Rs.44,000/- are provided annually to the village panchayat and block panchayat, respectively for five years for maintenance of playfields, including engagement of 'kridashree' and purchase of sports equipment for the playfields. Rs. 503.47 crore was provided to States/UTs for the development of playfields in 48,475 village and block panchayats during the last three years and the current financial year upto 31st July, 2011. 1,016 officials from the States/UTs have been trained under two week 'Master Training Course', being organized at Laxmibai National University for Physical Education (LNUPE), Gwalior (M.P). Further, 24,047 kridashrees have been given training under one week 'Kridashrees Training Course' being organized in States/UTs. Rs.4.54 crore was released to the States for this purpose. Further, Rs.130.32 crore was released to the States/UTs, including SAI and NYKS, for conduct of annual sports competitions during the same period at block, district, state and national level. Around 43.15 lakh youth (both men & women) participated in the annual sports competitions held in 2010-11.

State-wise release of grants-in-aid for development of playfields and conduct of annual sports competitions is given at Annexure-I. State-wise details of kridashrees trained during 2009-10 and 2010-11 are given at Annexure-II. State-wise details of participants in the annual sports competitions held in 2010-11 are given at Annexure-III.

- (b) As of now, they are adequate.
- (c) Details of release of funds to States/UTs including SAI and NYKS are already given in reply to part (a) of the question. State Level Executive Committee (SLEC) of PYKKA, chaired by Chief Secretary of the State Government is monitoring the implementation of the programme at the state. Further, district and block level Executive Committees of PYKKA headed by District President and Block President, respectively, are monitoring the ongoing PYKKA programme at panchayat level. Moreover, officials of the Mission Directorate (PYKKA) are also visiting States/UTs and overseeing the implementation of the PYKKA programme. 46 eminent sportspersons (retired) like Arjuna Awardees, who have been engaged as PYKKA observers on honorary basis, for the states/UTs, are also monitoring the ongoing activities under PYKKA at village public block panchayats.
- (d) Yes, Madam.
- (e) State-wise release of grants-in-aid to States/UTs including SAI and NYKS, for development of playfields and conduct of annual sports competitions and for training of kridashrees during each of the last three years and the current financial year upto 31st July, 2011 is given at Annexure-I & II respectively.